GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2413

TO BE ANSWERED ON THE 03RD DECEMBER, 2019/AGRAHAYANA 12, 1941 (SAKA)
LAW AND ORDER SITUATION

2413. MS. MALA ROY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government sent advisories to the State Governments, on the law and order situation from time to time; and
- (b) if so, the details of all such advisories issued to the States during the last five years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) & (b): 'Public Order' and 'Police' are State subjects as per the Seventh Schedule to the Constitution. The Central Government keeps a constant watch on internal security and law and order scenario of the country through its security agencies. Alerts and advisories are issued to the law enforcement agencies from time to time. During the last five years, advisories had been issued to State Governments and law enforcement agencies on matters such as protests regarding reservation, agitations by farmers, protests and demonstrations by students and employees, law and order situation arising out of religious gatherings, elections and court orders etc.